

VALEDICTION FUNCTION OF THE TRAINING PROGRAMME OF THE NEWLY RECRUITED JUDICIAL OFFICERS – SPECIAL ADDRESS BY THE HONOURABLE THE ACTING CHIEF JUSTICE – 10.04.2013 – TAMIL NADU STATE JUDICIAL ACADEMY

Dear Brother Mr. Justice Dharma Rao, Sister Mrs. Justice R. Banumathi, President and Governors of the Tamil Nadu State Judicial Academy, Brother and sister judges, Director and Officers and Staff of the Judicial Academy, dear trainee Judicial Officers, officers and staff of the Academy and the Registry, ladies and gentlemen,

I hereby convey my thanks to the President and the Members of the Board of Governors of the Tamil Nadu State Judicial Academy for giving me an opportunity to share my views with the young judicial officers.

Now that the training is over, you are about to take up your positions in your respective centres. Over the last two months, you had intensive training on principles of procedural and substantial law. You were really fortunate to be imparted training at the hands of the Honourable Judges of the Supreme

Court and High Courts, Vice Chancellor and Professors of Law University.

I hope you had taken full advantage of the visits arranged by the Academy to Government Hospitals to witness autopsy, Central Jail, Institute of Mental Health and various Governmental agencies related to administration of justice. The President and the Board of Governors have ensured that you receive the best training.

I am told that you were assigned legal topics and asked to give presentations to equip you with oratory skills. Last week, I had attended the Chief Justices' Conference in New Delhi and Honourable Prime Minister and the Honourable Chief Justice of India were very keen about the juvenile justice system. I am glad to note that the Academy had given you specialised training in Child Psychology/Child Welfare.

I am reminded of the quote by Haile Selassie

"Through out history, it has been the inaction of those who could have acted; the indifference of those who should have known better; the silence of the voice of justice when it mattered most; that has made it possible for evil to triumph"

Dear young ladies and gentlemen, it is now time for action and you have to prove your worthiness to the society. Couple of days back I saw a news article about a group of villagers lynching two persons accused of an offence. We have to do introspection of ourselves as to why such incidents do happen. Are the villagers to be blamed for lack of civic education or have they lost confidence in the judicial process? To me, it seems to be both. You have a heavy responsibility on your young shoulders to win back the confidence of the people to the judiciary. Only your hard work and honesty and sincerity will bring faith in the minds of the poor litigants.

With these words, I resume my seat.

Thanking you all,
